

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-83/1994/ 601 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti G. B. Changkakati.
Principal Judge,
Family Court, Dhubri.

Dated Guwahati, the 12th February, 2019.

Sub:- **Casual Leave along with station leave permission.**

Ref:- Your letter No. FC.XII-3/2018/48/E, dtd. 08.02.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day Casual Leave on 18.02.2019 along with station leave permission, by your allotted official car, at your own cost, from the afternoon of 16.02.2019 (after office hours) till the morning of 20.02.2019, has been granted/rejected.

The Counsellor, Family Court, Dhubri, will remain in-charge of your Court and Office in your absence on leave.

Yours faithfully,

Sd/-

JOINT REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/ 602 /A, dated 12.2.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.



JOINT REGISTRAR (VIGILANCE)

Rolan